

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-7, गजियाबाद

In the Court of... ACJM-07

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

note - court vacant - 16/04/15

Prepared by - [Signature]

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23/11/15

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In the Court of Judicial Magistrate (J.M.)

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
-	-	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>-</u>	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<p><u>Judicial Magistrate</u> <u>Ghaziabad (U.P.)</u> <u>23/11/16</u></p>						

Note:- Court is vacant.